

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 175 OF 2014**  
**APPEAL NO. 180 OF 2014 & I.A. NO. 292 OF 2014**

**Dated : 6<sup>th</sup> January, 2016**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**NTPC Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Poorva Sehegal  
Ms. Anushree Bardhan

Counsel for the Respondent (s) : Mr. K.S. Dhingra for R-1  
Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay &  
Ms. Himanshi Andley for GRIDCO

**APPEAL NO. 180 OF 2014 & I.A. NO. 292 OF 2014**

**In the matter of:**

**GRIDCO Ltd. .... Appellant(s)**  
**Versus**  
**NTPC Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay &  
Ms. Himanshi Andley

Counsel for the Respondent (s) : Mr. K.S. Dhingra for R-2  
Mr. M.G. Ramachandran,  
Ms. Poorva Sehegal &  
Ms. Anushree Bardhan for R-1

**ORDER**

Due to paucity of time today, post these cross Appeals for hearing on **22<sup>nd</sup>**

**February, 2016.**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Surendra Kumar)  
Judicial Member**

rkt/dk